

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) No. 104/Chd/Hry/2017

In the matter of:

Punjab National Bank

...Financial Creditor.

Vs.

M/s Dinesh Polyubes Pvt. Ltd.

...Corporate Debtor.

Present: Mr. R.S. Bhatia, Advocate for the financial creditor.
Mr. Atul Sharma, Advocate for the corporate debtor.

Respondent has filed reply and copy was supplied to the
learned counsel for the petitioner. Arguments heard. Reserved.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

December 05, 2017
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